

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1164/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: MX Thirumalesh &Anr Vs Premla Projects Ltd

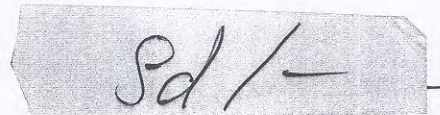
SECTION OF THE COMPANIES ACT: 433(e)&(f),434(1)(a)&439(b)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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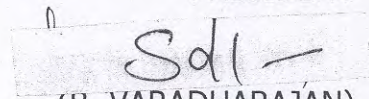
ORDER

Learned counsel for the petitioner states that new petition under the IBC has been filed and the present one may be listed along with that.

List on 16.03.2017.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(R. VARADHARAJAN)
MEMBER (J)